

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 57480/2024

[Arising out of impugned final judgment and order dated 18-06-2024 in WP(C) No. 13370/2024 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

SANTANU KUMAR DALEI & ORS.

Respondent(s)

(IA No. 21468/2025 - CONDONATION OF DELAY IN FILING)

Date : 31-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :Mr. Gaurav Khanna, AOR
Ms. Natasha Sahrawat, Adv.
Ms. Alisha Roy, Adv.
Ms. Deepali Bhanot, Adv.
Mr. Gautam Barnwal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice.
3. Tag with SLP (C) No. 6177 of 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER